

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-162/ND/2017

In the matter of :
Royal Caterers (P) Ltd

....PETITIONER

SECTION :
Under Section 252

Order delivered on 19.12.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Ms. Geeta Wadhwa, PCS


For the Respondent/Corporate Debtor :

For the Intervener : Mr. Manish Raj, Co. Prosecutor
Ms. Lakshmi Gurung, Standing
Counsel, Income tax Deptt.

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the
ROC and Income tax Department are also present. Heard.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.12.2017